

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 12/13	TP 44/16	For submitting arguments	397/ 398	Abhilasha & 2 Ors. Vs. Maurya Infotek P. Ltd. & Anr.

SL. NO. NAME (IN CAPITAL)
NAME & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S. SUSHANT VENKATESH (P.A)
9900779376

Adv. for
Petitioner

Sushant Venkatesh

Counsel for petitioner is present. Counsel for R-2 is present who reported that there is a proposal from the side of R-2 to the petitioner for settlement and he requested time.

List it on 30.01.2018.


MEMBER (T)


MEMBER (J)